

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2603  
ANSWERED ON:13.03.2013  
EQUAL BENEFITS TO RESERVED CATEGORIES  
Sainuji Shri Kowase Marotrao;Yadav Shri Hukamdeo Narayan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether any directives have been issued by the Government for strict compliance of the provisions of reservation in jobs for the Scheduled Castes, Scheduled Tribes and OBC communities;
- (b) if so, the details thereof along with the directives issued in this regard;
- (c) whether the benefits of reservation are given uniformly to all the communities/ classes for which reservation in posts are meant for;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the measures taken/being taken by the Government for effective implementation of the provisions of reservation for SC/ST/OBC?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) & (b): Yes, Madam. Instructions have been issued to all Ministries/ Departments of the Central Government to strictly observe the reservation policy and other Orders relating to representation of reserved categories. Instructions also exist that cases of negligence or lapses in the matter of following reservation and other orders relating to the reserved categories should be viewed seriously and be brought to the notice of appropriate authorities and suitable action be taken promptly. Procedure prescribed for filling vacancies reserved for Scheduled Castes and Scheduled Tribes are to be strictly observed so that such vacancies are filled by candidates belonging to these communities only.

(c) & (d): Reservation is uniformly provided to all communities of Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in direct recruitment at the rate of 15%, 7.5% and 27%, respectively, in the services of Central Government. In case of promotion, reservation is uniformly available to SCs and STs at the rate of 15% and 7.5%, respectively.

(e): The instructions provide for appointment of Liaison Officers in each Ministry/ Department to ensure effective implementation of the reservation policy for Scheduled Castes/ Scheduled Tribes and for Other Backward Classes. Instructions also provide to set up a Special Cell within the Ministry/ Department to assist the Liaison Officer in discharging of his duties effectively. In addition, Department of Personnel and Training also centrally monitors the representation of Scheduled Castes/ Scheduled Tribes/ Other Backward Classes in the central services.